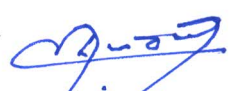NOTIFICATION,
Srinagar, the ___9th___ August , 2016.

SRO 262 .- In exercise of powers conferred by sub-section (1) of Section 6-A of the Jammu and Kashmir Consumer Protection Act,1987 and in supersession of all previous notifications issued in this behalf, the Government hereby reconstitute the District Consumer Protection Council for each District of the State consisting of the following:-

1)	Deputy Commissioner of the District	Chairman
2)	Chief Medical Officer of the District	Member
3)	Chief Executive Officer of the Municipal Council	Member
4)	Senior Superintendent of Police (within territorial jurisdiction).	Member
5)	Assistant Controller, Legal Metrology Department of the District	Member
6)	Assistant Director, Department of Food, Civil Supplies and Consumer Affairs of the District	Member Secretary
7)	Representative of Panchayat at Block Level to be nominated by the Government	Member
8)	Representative of an NGO related to Consumer Affairs to be nominated by the Government	Member
9)	Representative of the local Business Establishment to be nominated by the Government	Member

In addition to the above mentioned members, the concerned Hon'ble MLAs/MLCs shall be the special invitees in the meetings of the District Consumer Protection Council.

By order of the Government of Jammu and Kashmir.

(Nissar Ahmed Wani)KAS
Special Secretary to the Government
Department of Food, Civil Supplies and
Consumer Affairs

No. CAPD/Consumer/Forum/1/2016   Dated 09- 08 -2016
Copy to the: -
1. Commissioner/Secretary, Department of Law Justice and Parliamentary Affairs (W7SC).

2. Director, Information, J&K Srinagar.
3. Deputy Commissioners,_____.
4. Director, FCS&CA, Jammu/Kashmir.
5. Chief Medical Officer_____.
6. Chief Executive Officer_____.
7. Senior Superintendant of Police_____.
8. OSD to the Hon'ble Minister for FCS&CA Department for kind information of the Hon'ble Minister.
9. Assistant Controller, Legal Metrology Department_____.
10. Assistant Director, FCS&CA Department_____.
11. Private Secretary to Hon'ble Minister of State, FCS&CA Department for kind information of the Hon'ble MoS.
12. Pvt. Secretary to Secretary to the Government, FCS&CA Department for information of the Secretary.
13. Government order file (W2SC).
14. Incharge Website, FCS&CA.